(23)

Declaration of Assets and Liabilities

Year 2024-25

I, MAHIMA PRABHAKAR, daughter of Sh. Ramesh Paswan Aged Thirty Two years, belonging to Bihar Legislative Assembly Secretariat (Administrative Cadre) service and presently working as Section Officer give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

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A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

13/02/25

Sr. No.	Description	Self	Spouse Pankaj Kumar	Dependant-1 Ramesh Paswan	Dependant- 2 Renu Devi	Dependant-3 Mokshita Prabhakar
(i)	Cash	Rs. 100000/-	Rs. 80000/-	Rs. 75000/-	Rs. 40000/-	
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	SBI Savings Rs. 400000/- RD Rs. 3000/- PNB Savings Rs. 25000/- FD Rs. 500000/-	PNB Savings Rs. 70000/- FD Rs. 500000/- IDBI Savings Rs. 5000/-	PNB Savings Rs. 70000/- FD Rs. 500000/-	PNB Savings Rs. 5000/- FD Rs. 1000000/-	
(iii)	Bonds, Debentures and Shares in companies	Mutual Fund Rs. 60000/-	Mutual Fund Rs. 60000/-			Gold Bond Rs. 100000/-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC- Rs.35726 PA SA- 50 LAC PPF- Rs. 100000/-	PPF- Rs. 50000/-	LIC- Rs.6968 PA SA-1 LAC	LIC- Rs.5644 PA SA-1 LAC	SSA- 100000/-
(v)	Motor Vehicles (details of make, etc.)		Two Wheeler- BR01HU9302		<u></u>	
(vi)	Jewellery (give details of weight and value)	Wedding Gift & Self Purchased Gold- 450gm Rs. 3375000/- Diamond- Rs. 150000/- Silver- 1Kg Rs.90000/-	Wedding Gift & Self Purchased Gold- 50gm Rs. 400000/-			Gift- Gold- 20gm Rs. 150000/- Silver- 100gm Rs.9000/-

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(vii)	Other assets, such as	TV, Fridge & other	Furniture, Ac & other	 	
	values of claims / interests	household items	household items		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Pankaj Kumar	Dependant-1 Ramesh Paswan	Dependant- 2 Renu Devi	Dependant- 3 Mokshita Prabhakar
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		Share in Ancestral Property As per HUF (share not defined till date)	Share in Ancestral Property As per HUF (share not defined till date)		
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		1 Kattha, Chhapra, Bihar 15 Lac			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)		Share in Ancestral Property As per HUF (share not defined till date)			

(2) I give herein below the details of my liabilities/overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31.12.2024	
(a)	(i) Loans from Banks	Spouse- PNB (OD) 700000/-		
	(ii) Loans from financial institutions			
	(iii) Government Dues:(a) dues to departments dealing with government accommodation			
	(b) dues to departments dealing with supply of water			
	(c) dues to departments dealing with supply of electricity			
	(d) dues to departments dealing with telephones			
	(e) dues to departments dealing with government transport (including aircraft and helicopters)			
	(f) Other dues, if any		·	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AY- 2024-25 Tax Paid- Rs. 83465/- PAN No CJDPP4962N		
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]			
	(iii) Sales Tax [Only in case of proprietary business]			
	(iv) Property Tax			

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GPF/CPF/PRAN No. :-110063283920 Gender :-(M/F) Date of Birth :-1 6 0 2 1 9 (DD/MM/YYYY) Class/Group B (gazetted) (A/B/C) Cadre :-ADMINISTRATIVE CADRE, BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District :-**PATNA**

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee: MAHIMA PRABHAKAR

Place: PATNA

C.

Personal Detail

Designation: **SECTION OFFICER**

Date: 11-02-2025

Department: BIHAR LEGISLATIVE

ASSEMBLY SECRETARIAT